

**BY SPEED POST / FAX / e-mail**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167/2014/**1159/A**

From:- Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To  
**The Registrar General  
National Green Tribunal  
Faridkot House, Copernicus Marg  
New Delhi- 110 001**

Dated- Guwahati, the 27<sup>th</sup> February, 2015

Sub : **Nominations for the International Conference on global environmental issues, scheduled to be held on 14<sup>th</sup> – 15<sup>th</sup> March, 2015 at Vigyan Bhawan, New Delhi.**

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate following Judicial Officers to attend the aforesaid International Conference, **organized by the National Green Tribunal on 14<sup>th</sup> & 15<sup>th</sup> March, 2015 at the Vigyan Bhawan, New Delhi.**

Sl. No.	Name	Designation
1.	Shri Imtiaz Ali	District & Sessions Judge, Lakhimpur, North Lakhimpur, Assam
2.	Shri Pranjal Das	District & Sessions Judge, Kamrup, Amingaon, Assam
3.	Smti Jaweplu Chai	Addl. District and Sessions Judge, Basar, Arunachal Pradesh
4.	Shri Victo Sema	Chief Judicial Magistrate, Longleng, Nagaland
5.	Smti. Helen Dawngliani	Addl. District & Sessions Judge, Lunglei, Mizoram

This is for favour of your kind information and necessary action.

With warm regards,

Yours faithfully

*27.02.15*  
**OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM**

Memo No. HC.VII-167/2014/**1160 - 1181**/A dated 26.02.2015

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer(s) is / are placed on deputation for participating in the training programme on condition that (a) the Officer(s) will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vig. /Admn. / Judicial), Gauhati High Court, Guwahati.
- 8.** Shri Imtiaz Ali, District & Sessions Judge, Lakhimpur, North Lakhimpur.
- 9.** Shri Pranjal Das, District & Sessions Judge, Kamrup, Amingaon.
10. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 11.** The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. **He / she is requested to inform the nominated participant of his State accordingly.**
- 12.** The Joint Registrar, Judl. / PM & P / Vig. / Admn.-I., Gauhati High Court, Guwahati
- 13.** The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. **He is requested to inform the nominated participant of his State accordingly.**
- 14.** Smti Jaweplu Chai, Addl. District and Sessions Judge, Basar, Arunachal Pradesh.
- 15.** Smti. Helen Dawngliani, Addl. District & Sessions Judge, Lunglei, Mizoram
- 16.** Shri Victo Sema, Chief Judicial Magistrate, Longleng, Nagaland.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

17. The Administrative Officer, Judicial Academy, Assam. He is requested to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
18. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this letter in the official web site of Gauhati High Court immediately.
19. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
20. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
21. The CA to Registrar General, Gauhati High Court, Guwahati.
22. Office File.

  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**